

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

115. I.A. 850/2024

I.A. 896/2024

I.A. 2760/2024

I.A. 1075/2024

I.A. 3321/2024

In

C.P. (IB)-641(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.06.2024**

NAME OF THE PARTIES: Intec Capital Limited

VS

Shivani Flexipack Limited

Appearance

For RP : Adv. Manoj Mishra, Adv. Madan Vaishnawa.

For Respondent : Adv. Akshay Petkar i/b Adv. Pranav Shah R-1 in I.A.

896/2024 & 1075/2024

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 3321/2024

This is an application filed by the local commissioner, appointed by this Tribunal vide order dated 29.04.2024 in I.A. 1075 of 2024, for placing on record its report dated 17.06.2024. The said report is taken on record. As no orders are required in this I.A., I.A. is **allowed** and **stands disposed of**.

The report will be kept in the daily order folder for consideration.

I.A. 850/2024 I.A.896/2024, I.A. 2760/2024 & I.A.1075/2024

List the above I.As on **26.07.2024**, high on board.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//Surbhi//

Sd/-

LAKSHMI GURUNG
Member (Judicial)